

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : SR/1057/2020 IN CP/507/IB/2017
NAME OF PETITIONER : State Of Tamilnadu, Commercial Taxes Department,
Assistant Commissioner
NAME OF RESPONDENT : V Mahesh (RP)
M/s Diamond Engineering Chennai Pvt Ltd & Another
SECTION : Sec 60(5) Of IBC 2016

ORDER

None appears for State of Tamil Nadu, Commercial Taxes Department / Applicant. Learned Resolution Professional / Chairman of the Monitoring Committee Mr. V. Mahesh is present through video conferencing platform.

Post this matter on **27.04.2021** for appearance of the Applicant failing which we will be constrained to dispose of this Application in accordance with Law in the absence of the Applicant.

Post this matter on **27.04.2021**.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)